

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (IBC)/1363/2024 in Company Petition IB/79/95/2024
NAME OF THE COMPANY	Minerva Executive Apartments Ltd
NAME OF THE PETITIONER(S)	Union Bank of India
NAME OF THE RESPONDENT(S)	Mrs. P Lakshmi Sruthi
UNDER SECTION	u/s 95 of IBC

ORDER

IA (IBC)/1363/2024

Present: Mr. Naga Bhushan Bhagawati, Resolution Professional.

None appeared for the Respondent.

This application has been moved to take on record the RP report. The RP Report is taken on record. Accordingly, this application is allowed and disposed of.

For filing objections to the RP Report and counter in the main CP. **Matter is adjourned to 29.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)